

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.142  
**Appeal/27(AHM)2022**

**Proceedings under Section 59 of Co.Act, 2013**

**IN THE MATTER OF:**

Archna Kandarp Amin  
(Jyoti Resins & Adhesives Ltd)

.....Applicant

V/s

.....Respondent

Deepak Madhusudanbhai Shah & Ors

**Order delivered on: 21/11/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr. Subrata Kumar Dash, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Chetan B Patel, Ld. PCS.

For the Respondent : Mr. Prathik Thakkar, Ld. Adv. Mr. Ravi Pahwa, Ld. Adv.

**ORDER**

Learned Counsel for the Respondent No. 1 seeks some time to file reply. It is to be filed within two weeks by giving copy to the Petitioner.

The matter stands adjourned to 17.01.2023

-SD-  
**SUBRATA KUMAR DASH**  
**MEMBER (TECHNICAL)**

-SD-  
**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**